

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.274/TT/2015

Date: 28.12.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff from anticipated/actual COD to 31.03.2019 for **Asset-I:** 765kV D/C Varanasi-Kanpur (new) line and associated bays including 240 MVAR Switchable Line Reactor in both Ckt. at Varanasi GIS Sub-station and 330 MVAR non-switchable Line Reactor in both Ckt. at Kanpur GIS Sub-station (Anticipated COD;31.01.2016) **Asset- II:** 765 kV S/C Kanpur (new) GIS – Jhatikra line & associated bays including 330 MVAR Switchable Line Reactor at Kanpur GIS Sub-station and 330 MVAR Non-Switchable Line Reactor at Jhatikara Sub-station (Anticipated COD:31.01.2016) **Asset- III:** 400kV D/C (Quad) Kanpur (New) GIS-Kanpur (old) line & associated bays (Anticipated COD: 31.01.2016) **Asset- IV:** LILO of one Ckt. of 400kV D/C Sasaram-Allahabad line & Associated bays at Varanasi GIS Sub-station (Anticipated COD: 31.12.2015) **Asset- V:** 2X1500 MVA 765/400 kV ICT-I&II associated bays at 765/400 kV Kanpur (new) GIS Sub-station (Anticipated COD;31.01.2016) **Asset- VI:** 240 MVAR, 765kV Bus Reactor-1 & associated bay at Kanpur(new) GIS Sub-station (Anticipated COD:31.01.2016) **Asset- VII:** 240 MVAR, 765kV Bus Reactor & associated bay at Kanpur(new) GIS Sub-station (Anticipated COD;31.01.2016) **Asset-VIII:** 125 MVAR, 400 kV Bus Reactor & associated bay at Kanpur(new) GIS Sub-station (Anticipated COD;31.01.2016) **Asset- IX:** 240 MVAR, 765 kV Bus Reactor & associated bay at Jhatikara S/S (Anticipated COD;1.12.2015) **Asset- X:** 125 MVAR, 400 kV Bus Reactor & associated bay at Varanasi GIS Sub-station (Anticipated COD;31.1.2016) under “Transmission System for Phase-I Generation Projects in Jharkhand and West Bengal Part-B” in Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 11.1.2016:-

- i. Submit Asset wise computation of interest during construction on cash basis for all the assets from the date of infusion of debt fund up to Scheduled COD and from Scheduled COD to Actual COD of the Asset;
- ii. Furnish Asset wise details of incidental expenditure incurred (IEDC) during the period of delay in commissioning of the asset (i.e. from Scheduled COD to Actual COD) along with the liquidated damages recovered or recoverable, if any.
- iii. With regard to claim of additional capitalization on account of balance and retention payment, furnish the details of contract for which payment has been retained and balance payment to be made in support of claim of additional capitalization. Furnish RCE along with the apportioned approved cost duly certified by the competent authority.
- iv. Submit the time over run analysis with standard method such as PERT chart/L2 schedule and explain/justify the activities affected which causes the delay in project execution. Also furnish the efforts made by the petitioner to reduce the delay and consequent cost implication.
- v. Submit a copy of Asset wise Auditor's Certificate towards actual cost as on COD and year wise additional capitalization and balance payments to be made as balance and retention payment along with revised tariff forms (if required) for final tariff. Furnish, certificate issued by RLDC as per Regulation 5 (2) of the 2014 Tariff Regulations in support of trial operation or commercial operation date along with commissioning of communication system. Submit the color SLD of all the assets covered under the scheme.

In case the above said information is not received within the specified date, the petition shall be disposed on the basis of the information available on record.

Yours faithfully,

Sd/-
(M.M.Chaudhari)
Asst. Chief (Fin)